

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-01-2021 AT 10.30 A.M THROUGH VIDEO  
CONFERENCING:

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PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

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APPLICATION NUMBER :  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER(S) : DR. RAVINDRANATH KANCHERLA & Another  
NAME OF THE RESPONDENT(S) : RAVINDRANATH GE MEDICAL ASSOCIATES PVT LTD  
& 12 OTHERS  
UNDER SECTION : 241/242 OF CA, 2013

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(24)

[CP/301/2020]

**ORDER**

Ld Senior Counsel Mr. P.S. Raman for Petitioner and Ld Senior Counsel Mr. S. Sankaranayanan for 1<sup>st</sup> Respondent and Ld Counsel Mr. Rajiv Nayar for 2<sup>nd</sup> Respondent are present through video conferencing platform.

Counsel for the Petitioner states that contempt application has been moved stating that in violation of the order passed by this Tribunal, allocation of shares were done by the 1<sup>st</sup> Respondent company. Counsel for the 1<sup>st</sup> Respondent states that there is no violation by the 1<sup>st</sup> Respondent since there is no interim injunction and that the shares were allocated as per rules and regulations of Companies Act, 2013.

Meanwhile, Counsel for 2<sup>nd</sup> Respondent has filed an application under Section 45 under Arbitration & Conciliation Act 1996 pending disposal of the present application. Counsel for the Petitioner seeks status quo as on date till the disposal of the main application.

It is hereby ordered that the company shall not allot any further shares until the disposal of the main application and status quo as on date of rights issue in respect of the petitioner shall be maintained. However, the Counsel for the Respondent states that allocation has already been made. However, the contempt application is pending on the file, hence the status quo as on date in respect of allocation of shares shall be maintained by the 1<sup>st</sup> Respondent

List the matter along with all connected interim applications on **09.02.2021**.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)